

>

Title: Introduction of the Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2011.

THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH): Sir, I beg to move for leave to introduce a Bill further to amend the Public Premises (Eviction of Unauthorised Occupants) Act, 1971.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Public Premises (Eviction of Unauthorised Occupants) Act, 1971."

*The motion was adopted.*

SHRI KAMAL NATH: Sir, I introduce the Bill.

...(Interruptions)

---